Paramount Minerals and Chemicals Limited - Under CIRP
List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 25.03.2025,
Claims updated till 24.07.2025

List of Operational Creditors (Government Dues) as on 24.07.2025

	Name of creditor		Details of claim Admitted							Amount of any mutual		Amount of claim under	
SI No.			Amount of claim admitted	Nature of claim		Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	claim	dues that may be set off	admitted	verification	Remarks if any
1	Custom (Import)	1,670,921.00	1,670,921.00	Operational Creditors	NIL	NIL	No	0	-	-	-	-	
2	Income Tax Department		295,583,304.00	Operational Creditors	NIL	NIL	NO	0	-	-	-	-	The demand retter was received in form of letter vide E-mail dated 21.07.2025. The Separate claim form was not submitted by department.
	Total	1,670,921,00	297,254,225,00							-			